

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORIGINAL SIDE**

Date :

To,
The Registrar (O.S.)/
Prothonotary and Senior Master,
High Court, Original Side,
Bombay.

Sir,

Please enter my/our firm's name _____
in the Register of Advocates under Rule 3 of the Original Side Rules. I/We furnish the
following particulars :-

Sr. No.	Particulars	Details to be filled up
1.	Full Name (in case of a firm, Name of the firms and full names of all partners) – Surname should be first.	
2.	Contact details (Office telephone & Mobile No.)	
3.	Date of enrollment and Number of enrollment (in case of firm, date and Number of enrollment of each partner)	
4.	Address of Office as provided in Rule 6	
5.	Full Name of Clerk/Clerks who will accept Service (Compulsory)	
6.	Full Name of the Registered Court Clerk or Clerks as provided in Rule 8 (may or may not be)	

I/We undertake to strictly abide by the Rules in Part I of the High Court (Original Side) Rules, 1980 and to inform you immediately of any change in the above particulars.

Yours faithfully,
Sd/-
(Name)

DECLARATION

I hereby give you an undertaking that I shall attend your Office regularly and watch the Daily Board. I am well conversant with the Rules of the High Court as I have been practicing as an Advocate since _____

Sd/-
(Name)
Advocate

NOTE :

- 1) Type above format with information on ledger paper or their own Letter Head.
- 2) Please enclose attested true copy of SANAD or both sides of IDENTITY CARD of Bar Council of Maharashtra and Goa.
- 3) Office should be situated within the limits of Greater Mumbai.
- 4) Office Clerk and Registered Clerk should not be same.
- 5) NO CHARGES.